COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 983 OF 2017 IN DFR NO. 3862 2017

Dated: 27th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Photon Suryakiran Pvt. Ltd. Appellant(s)

Vs.

Gulbarga Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.

Ms. Anuradha Mukherjee

Ms. Shikha Tandon Mr. Amar Singhania

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-1

ORDER

In view of the fact that this matter is to be heard on maintainability on 07.12.2017 and issues involved in this appeal and other matter being DFR No. 3355 of 2017 are common, interim order passed on 16.10.2017 in DFR No. 3355 of 2017 will continue to operate in this matter also until further orders.

List the matter on <u>07.12.2017.</u>

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson